

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

<b>C.P. No. or C.A. No.</b>	<b>T.P. No.</b>	<b>Purpose</b>	<b>Section</b>	<b>Name of the Parties M/s. / Mr.</b>
CP No.12/ 2017	-	Hearing	241, 242, 97 & 98	Satish Keshava Murthy & Others Vs Auin Research & Development Pvt. Ltd., & Others.

[illegible]**REPRESENTATION TO WHOM**

**SIGNATURE**

1. P.K. Kande  
844889774

Ref: 0202

S. J. [Signature]

PCS for petitioner is present. He has filed a memo to grant permission to withdraw the petition. The memo is recorded.

Permission is granted. Petition is dismissed as withdrawn vide separate orders.

MEMBER (d)

MEMBER (T)